

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE,
CENTRAL DISTRICT, THC, DELHI.**

ORDER

Pursuant to the letter No. 5954-5955/DHC/Gaz.II/G-7/2025 dated 31-10-2025 of the Hon'ble High Court of Delhi, New Delhi and as **approved by Ld. Principal District & Sessions Judge (HQs)**, Central District, Delhi, it is hereby ordered that following Ld. Judicial Officers, Central District, shall hold Evening Courts from 05:00 PM to 07:00 PM for the months of **May and June-2026**.

Evening Court Numbers.	Name of Ld. Evening Court Judges.	Room No.
Evening Court No. 1 (Central) (ECTC)	Ms. Hala Quamar, Civil Judge-01	17
Evening Court No. 2 (Central) (ECTC)	Sh. Kartik Taparia, JMFC-06	16
Evening Court No. 3 (Central) (ECTC)	Ms. Pooja Suhag, Reliever JMFC	02
Evening Court No. 4 (Central) (ECTC)	Sh. Arjun Kirar, JMFC NI Act -05	36
Evening Court No. 5 (Central) (ECTC)	Ms. Many, JMFC, Mahila Court-02	9
Evening Court No. 6 (Central) (ECTC)	Ms. Payal Singal, JMFC-09	11
Evening Court No. 7 (Central) (ECTC)	Sh. Mayank Gupta, Reliever JMFC	41
Evening Court No. 8 (Central)	Ms. Kahkashan Jabin, JMFC, Mahila Court-04	288
Evening Court No. 9 (Central)	Sh. Akshay Prakash, Civil Judge-04	137-A
Evening Court No. 10 (Central)	Ms. Aayushi Saxena, Civil Judge-03	279

Note 1. Every Presiding Officer of Evening Court (ECTC) shall be assisted by his/her own court staff consisting of Reader and one Orderly and the Presiding Officer of Evening Court (Regulars) except ECTC shall be assisted by his/her own Court staff consisting of Reader, One Stenographer/PA & One Orderly. In case the Reader of the Presiding Officer of Evening Court happens to be on leave, the Ahlmad/ Asstt. Ahlmad shall assist the Presiding Officer of Evening Court.

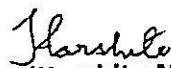
Note 2. It shall be the duty of the Orderly of the concerned Evening Court Judge to collect the Peshi one day in advance and shall return the files in the evening after the Court work is over to the concerned Ahlmad of the Evening Courts. In the absence of orderly, the Ahlmad of the concerned Evening Court shall do this work.

Note 3. It is impressed upon the Ld. Judicial Officer that they shall sign the fine statement on daily basis before leaving the Court premises.

Note 4. No request for exemption from holding Evening Court shall be entertained, except in exceptional cases.


(Harshita Mishra)
Chief Judicial Magistrate
Central District, THC, Delhi

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge, (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge, All District.
03. The Ld. Officer Incharge, Pool Car, THC, Delhi.
04. The Commissioner of Police, Delhi,
05. The Ld. CJMs, All District.
06. The Officer concerned with the request to send the name of staff/court staff alongwith details of days that they have attended/hold the Evening Court for the month of **May and June-2026** as per proforma, through their respective Court /office directly to the office of concerned Ld. Principal District & Sessions Judge so that payment of special allowances is not delayed.
07. The Secretary, Delhi Legal Service Authority, Central and West District, Delhi.
08. The Administrative Civil Judge, Central District, Delhi
09. The DCP (Central, North) Delhi (Through the office of the Commissioner of Police, Delhi.
10. The Director of prosecution, Delhi
11. The Sr. Accounts officer, Central and West District.
12. The AO (J)/Branch Incharge, Administration Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, THC.
13. The Officer Incharge, Computer Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Courts, THC.
14. The Officer Incharge, Care Taking Branch, THC. Delhi with the request to depute sufficient staff for smooth functioning of the Evening Courts, THC.
15. The Officer Incharge, Admn. II & III, Central District, THC, Delhi with the request to depute sufficient staff (Reader and orderly) with Reliever JMFC for smooth functioning of Evening Courts.
16. The A. O. (J), Judicial Branch (Central & West District), Tis Hazari Courts, Delhi.
17. The AO (J)/ Branch Incharge, CJM Office, West District, THC, Delhi.
18. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
19. The PRO/APRO, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
20. The A.O. (J)/Incharge, Evening Court Cell/ CJM Office, THC, Delhi.
21. Audit and Fine Section, Accounts Branch, Central & West District, THC, Delhi.
22. The Cashier, Cash Branch, Central & West District, THC, Delhi.
23. For uploading on LAYERS.
24. For uploading on centralized web-site through LAYERS.
25. PS to Ld. Principal District & Sessions Judge (HQ), Delhi.
26. Reader to CJM, Central & West District, Delhi.
27. Notice Board/Office file.

**(Harshita Mishra)**Chief Judicial Magistrate
Central District, THC, Delhi